

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05<sup>TH</sup> DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.281 OF 2020

PETITIONER:

NAVARATNA PADASEKHARA SAMITHY,  
3/53, PADIPURACKAL TEMPLE ROAD,  
MULAVUKAD NORTH, ERNAKULAM, PIN-683504,  
REPRESENTED BY ITS SECRETARY, RADHAKRISHNAN.N.,  
S/O.NATARAJAN, AGED 42 YEARS,  
RESIDING AT CHIRAYIL HOUSE,  
VADUTHALA.P.O., KOCHI-682023.

BY ADV. SRI.C.A.CHACKO

RESPONDENTS:

1. THE DISTRICT POLICE CHIEF, OFFICE OF DISTRICT POLICE CHIEF, ERNAKULAM, PIN-682005.
2. THE SUB INSPECTOR OF POLICE, MULAVUKAD POLICE STATION, ERNAKULAM - 683504.
3. VALSALA, W/O.BHASKARAN, PATTARUKADAVIL HOUSE, KORUNGOTTA ISLAND, VADUTHALA.P.O., KOCHI-682023.
4. CHINNAMMA, KALATHITHARA HOUSE, KORUNGOTTA ISLAND, VADUTHALA.P.O., KOCHI-682023.
5. AMBIKA, KORANGOTTUTHARA HOUSE, KORUNGOTTA ISLAND, VADUTHALA.P.O., KOCHI-682023.
6. JALAJA, VENGATTUTHARA HOUSE, KORUNGOTTA ISLAND, VADUTHALA.P.O., KOCHI-682023.
7. THE DEPUTY DIRECTOR OF FISHERIES, ERNAKULAM ZONAL, OFFICE OF THE DEPUTY DIRECTOR OF FISHERIES (ZONAL), DR.SALIM ALI ROAD, ERNAKULAM, PIN-682018.
8. THE INSPECTOR OF FISHERIES (BACK WATER), ERNAKULAM, DR.SALIM ALI ROAD, ERNAKULAM, PIN-682018.

R1-2 & 7-8 BY SMT.B.VINITHA GOVERNMENT  
PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ORDERS ON 05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS, J**

=====  
**WP(C) TMP NO. 281 OF 2020**

=====  
**DATED THIS THE 5<sup>th</sup> DAY OF May, 2020**

**ORDER**

It is submitted by the learned Government Pleader that on the basis of the complaint given by the petitioner, the Police had in fact acted upon and granted protection. It is also submitted that, even today, the Police had gone to the fish farm of the petitioners and are preventing any illegal intervention by respondents 3 to 6. The said submission is recorded.

Post this WP(c) in the first week of June 2020.

**BECHU KURIAN THOMAS  
JUDGE**

Nsd

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT.P1 - TRUE COPY OF AGREEMENT DATED 15/1/2019  
EXECUTED BETWEEN THE OWNER OF PROPERTY AND  
TREASURER OF THE PETITIONER

EXHIBIT.P2 - TRUE COPY OF ACKNOWLEDGEMENTS FOR RECEIPT OF  
MONEY DATED 1/1/2020 ISSUED FROM THE OFFICE  
OF 8<sup>TH</sup> RESPONDENT

EXHIBIT.P3 - TRUE COPY OF RECEIPT DATED 23/3/2020 ISSUED BY  
THE 7<sup>TH</sup> RESPONDENT TO THE PRESIDENT OF PETITIONER

EXHIBIT.P4 - PHOTOGRAPHS SHOWING ILLEGAL FISHING FROM  
THE FARM OF THE PETITIONER

EXHIBIT.P5 - TRUE COPY OF COMPLAINT LODGED BEFORE  
THE 2<sup>ND</sup> RESPONDENT ON 23/4/2020

EXHIBIT.P6 - TRUE COPY OF ACKNOWLEDGEMENT RECEIVED  
FROM THE 2<sup>ND</sup> RESPONDENT